1. NUMBER OF CASES INSTITUTED DISPOSED AND PENDING RELATING TO WOMEN AS ON 01/04/2024 TO 30/04/2024

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
22	07	01	28

2. NUMBER OF CASES INSTITUTED DISPOSED AND PENDING RELATING TO JUVENILE AS ON 01/04/2024 TO 30/04/2024

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
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3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO P.C.ACT CASES AS ON 01/04/2024 TO 30/04/2024

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
01	01	_	02

CANGTON AND TO A

Deputy Registrar (J) High Court of Sikkim Gangtok

JOINT BACTSTRAR
HIGH COURNOF SIKKIM
GANGTOK